

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 07.

**C.P. (IB)/2892(MB)2019**

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **25.06.2024**

NAME OF THE PARTIES : **Moonlight Metal Industries Privat Limited**

**Vs**

**Firefly Led Products Private Limited**

**For OC** : Adv. Jeetendra Ranawat i/b Arvind Rathod and Co.; Mr. Anil Patel,  
Representative of OC

**For CD** : Not Given

**IBC under Sec. 9**

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**ORDER**

Heard the Counsel for the OC finally. **Reserved for orders.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//RA//